

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No. 95/TT/2012
(Now Petition No. 215/TT/2012)

Date: 3.10.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for (i) 765 KV S/C Satna-Bina Ckt-2 TL along with associated bays at Satna & Bina S/S (ii) 765 KV, 3*80 MVAR Bus Reactor at Santa (iii) 765 KV, 4*333 MVA ICT-1 at Santa along with associated bays of 765 KV & 400 KV, (iv) Upgradation of existing Seoni-Bina TL at 765 KV level along with associated bays at Seoni SS & Bina SS under Sasan UMPP TS in Western region for tariff block 2009-14 period

Sir,

I am directed to refer to PGCIL's petition mentioned above, and to request you to furnish the following information on affidavit, with an advance copy to the respondents/beneficiaries, latest by 1.11.2012:-

- (i) Basis of cost estimation in FR in Assets– I, II and III as the estimated completion cost in these assets are lower by 15.78%, 24.66% and 29.45%;
- (ii) Detailed justification for increase in cost of items under the sub-heads, "Control, Relay & Protection Panel" by 62.35%, "Bus Bars conductor/ insulators" by 41.89%, "Structures for switch yard" by 190.66%, and "Auxiliary System" by 85.12%, as per Form5B [page 46];
- (iii) Item-wise break-up of increase under "Auxiliary System";
- (iv) Scope of work "Outdoor lighting";
- (v) Scope of work "DG Sets" and what is capacity of the DG set?
- (vi) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/ 400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)